

ITEM NO.64

COURT NO.16

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8121/2024

(Arising out of impugned final judgment and order dated 22-01-2024 in CWJC No. 16657/2023 passed by the High Court Of Judicature At Patna)

ASHOK KUMAR CHOUDHARY & ORS.

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.82448/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.82451/2024-EXEMPTION FROM FILING O.T.)

Date : 15-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Raja Choudhary, Adv.
Mr. Jatin Bhardwaj, Adv.
Mr. Sandeep Pandey, Adv.
Mr. Vikas Pal, Adv.
Mr. Gaurav Khosala, Adv.
Mr. Pritish Nandan R, Adv.
Mr. Rajesh Singh Chauhan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the prayer(s) for interim relief as well as on the Special Leave Petition.

Dasti, in addition, is permitted.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)